

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 257 OF 2015

Dated: 14th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

M/s Jaiprakash Power Ventures Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.
.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Ms. Molshree Bhatnagar
Mr. Ruth Elwin
Mr. Ashok Shukla

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R.1

Mr. Ashwin Kumar Nair
Mr. Nitin Gaur for R-2

ORDER

As agreed by the learned counsel for the parties, list the matter for
hearing on **22.10.2018.**

(S.D. Dubey)
Technical Member
mk/vg

(Justice N.K. Patil)
Judicial Member